

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

42. C.P. 103/MB/2023

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

NAME OF THE PARTIES: - Valuable Build-Tech Private Limited
V/s
Registrar Of Companies Mumbai

APPEARANCES: -

FOR THE APPLICANT : Absent
Section: 441

ORDER

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **14.07.2023** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Manish Tiwari

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)